

Name of the Corporate Debtor: M. V. Omni Projects (India) Limited; Date of Commencement of CIRP: 20-01-2020; List of Creditors as on: 19-08-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	2270698485	7	2270698485	64.17				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	103494462	6	103096592	2.91		397870		Annexure 4
5	Operational creditors (Workmen)	0								NA
6	Operational creditors (Employees)	97	23309543	93	15792108	0.45		7517435		Annexure 6
7	Operational creditors (Government Dues)	2	610290685	2	610290685	17.25				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	206	828680556	195	538503678	15.22		290176878		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		318	3836473731	303	3538381548	100.00		298092183		